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Bombay, Friday, 28<sup>th</sup> February 1862

In the Sudder



Dewanee Adawlut

N<sup>o</sup>: 4303 Special

Muncheerjee Merwanjee Sett Parsee }  
Resident of Dharwar (Original Defendant) } Appellant

vs

Siosungappa Desaee resident of Dharwar }  
(Original Plaintiff) } Respondent

Rupees-100 - - -

The claim in the original suit was to recover the sum of Rupees 100 - - - as balance due for the rent of certain Bungalows in Dharwar.

In Appeal, N<sup>o</sup>: 594 of 1858, the Joint Judges of the Sudder Dewanee Adawlut affirmed with costs on Muncheerjee the decree of the Principal Sudder Ameen who awarded payment of the claim in full.

Dissatisfied Muncheerjee made Special appeal in the Sudder Dewanee Adawlut on the grounds - 1<sup>st</sup> that the rent note being insufficiently stamped - 2<sup>nd</sup> that the Bungalows being situated within the limits of a Military Cantonment the Civil Courts have no jurisdiction; and 3<sup>rd</sup> that Respondent's claim for rent should have been disallowed as he had not in the first instance established his right to the property.

The Court confirm the decree of the joint Judge with costs.

*Esty 1/3/69*

Bill of Costs

By Appellant

In the Lillah

In the Principal Sudder Ameer's Court - 10-10-6

----- " ----- Joint Judge's Court ----- 11-1-11 ----- 21-11-6

In the Sudder Dewanee Adawlat

Stamp for the Memo: of Special Appeal - 9-11-11

----- " ----- Copies of Decrees ----- 2-11-11

----- " ----- Bukalutnama ----- 4-11-11

----- " ----- Supplementary Memo: of s. a. ----- 4-11-11

Batta for process ----- 8-11-11

Security bond ----- 2-11-11

Bukkeel's Fee ----- 3-11-11 ----- 17-11-11

Pupees-38-11-6

By Respondent

In the Lillah

In the Principal Sudder Ameer's Court - 13-11-11

----- " ----- Joint Judge's Court ----- 3-12-11 ----- 17-7-11

In the Sudder Dewanee Adawlat

Stamp for Bukalutnama ----- 2-11-11

Bukkeel's Fee ----- 3-11-11 ----- 5-11-11

Pupees-22-7-11

*W. Lewiston*

*Actg. Prison Judge*

*Attiloch Forbes*

*Acting Prison Judge*

*उत्तरांचल प्रदेश सरकार के अधीन*

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*संश्लेषित रूप में*  
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*उत्तरांचल प्रदेश सरकार के अधीन*

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*संश्लेषित रूप में*  
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*उत्तरांचल प्रदेश सरकार के अधीन*



